

1	2	3
25.	Nagaland	2896
26.	Odisha	401052
27.	Puducherry	285
28.	Punjab	91578
29.	Rajasthan	601863
30.	Sikkim	535
31.	Tamil Nadu	57529
32.	Tripura	4518
33.	Uttar Pradesh	1612285
34.	Uttarakhand	86794
35.	West Bengal	339239
TOTAL		6064230

Source: IMRB Survey, 2014

* including newly formed State of Telangana

Vacant positions in colleges of Port Blair

‡2064. SHRI SHIV PRATAP SHUKLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has taken note of the fact that there has not been any appointment for the post of principal in many colleges of Port Blair since 2011 and these posts are lying vacant for years and there is also acute shortage of teachers in these colleges;

(b) if so, whether Government is considering any plan to get these posts filled up through Union Public Service Commission the details thereof; and

(c) by when these posts would be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) The Union Territory Administration, Andaman and Nicobar Islands has informed that out of 118 sanctioned posts of Assistant Professors in Jawaharlal Nehru Rajkeeya Mahavidhyalaya (JNRM), Mahatma Gandhi Government College (MGGC) and Tagore Government College of Education (TGCE) in Port Blair, 87 posts are filled

‡Original notice of the question was received in Hindi.

up. It has been further informed that the Recruitment Rules (RRs) for the posts of Principals in JNRM and MGGC are being finalized and will be filled up after the finalization of Rs. It has also been informed that regarding the vacant posts of teachers in these colleges, the matter is being pursued with the Union Public Service Commission.

Opening of new KVs and NVs in minority area

2065. SHRI HUSAIN DALWAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to open new Kendriya Vidyalayas (KVs) and Navodaya Vidyalayas (NVs) in different States during next five years, if so, the details in this regard, State-wise;

(b) how many such schools are at present functioning in the minority concentrated district; and

(c) in view of the above position, whether Government intends to open these schools in such districts if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) The KVs are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories Administrations and Organization of employees belonging to the eligible categories thereby committing resources for setting up a new KV as well as on the availability of necessary sanction of the Government.

As per prescribed norms for the opening of new KVs under Civil / Defence sector, the concerned sponsoring authority is liable to provide suitable and sufficient rent free temporary accommodation for setting up of the newly sanctioned KV to make the school functional till the construction of permanent building by KVS on the land to be provided by the sponsoring agency, free of cost. The identified and demarcated land is also required to be transferred by the State Government / District Authority to KVS. 54 new KVs were sanctioned under Civil Sector in the country in March, 2014. Out of these, 42 KVs have been opened and made functional, the details of the same are given in the Statement (*See below*).